

PENDENCY REPORT AS ON 19-02-2019

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	3577
2	ADMLS-Admiralty Suits.	6
3	AHO-Appeal Against High Court Order.	60
4	ARBA-Appeals under Indian Arbitration Act.	280
5	ARBP-Petitions under Indian Arbitration Act.	275
6	AS-Admiralty Suit.	3
7	BLAPL-Bail Application.	2598
8	CEREF-Reference under Central Excise Act.	27
9	CMAPL-Miscellaneous Applications.	2011
10	CMPAT-Company Act.	98
11	CMP-Civil Miscellaneous Petition	1982
12	CMPMC-Company Misc.Case.	1
13	COA-Appeals against judgement in Comp.Pet.	21
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	3
15	CONTAC-Appeals against orders in Civil Contempt	3
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	3857
18	CONTR-Proceeding relating to Criminal Contempt	30
19	COPEP-Orginal Petition (Companies Act.)	278
20	CRA-Criminal Appeals	1061
21	CRLA-Appeal against Judgement/Sentence.	8952
22	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1396
23	CRLMA-Other Miscellaneous Application.	435
24	CRLMC-Appl.under Sec.482 Cr.P.C.	9276
25	CRLMP-Criminal Miscellaneous Petition	2112
26	CRLREF-Criminal Reference	1
27	CRLREV-Criminal Revision.	8861
28	CRMC-Criminal Miscellaneous Case	24
29	CRP-Revision Petition.	176
30	CRREV-Criminal Revision	278
31	CS(OS)-Civil suits.	1
32	CUSREF-Reference under Customs Act.	3
33	CVA-Civil Appeals	3
34	CVREV-Civil Revision.	45
35	CVRVW-Civil Review.	29
36	DSREF-Confirmation under Sec.336 Cr.P.C.	1
37	EC-Execution Case.	3
38	ELA-Appeals from Judgement in Election Pet.	15
39	ELPET-Election Petitions.	13
40	EXFA-Execution First Appeal.	3
41	EXOS-Execution Application.	4
42	EXP-Execution Petition.	17
43	FA-First Appeal	1106
44	FAO-First Appeal from Orders.	2831
45	FA(OS)-FA from Judgement in original suits.	1
46	GA-Government Appeals	122
47	GCRLA-Government Appeals	387
48	GTA-Appl.for reference under Gift Tax Act.	1

49	GUAP-Pet. under Guardianship and Wards Act.	6
50	IP(M)-Main Petition (Insolvency Act.)	1
51	ITA-Appeals Income-tax	629
52	JCRA-Jail Criminal Appeals	17
53	JCRLA-Jail Criminal Appeal	1154
54	JCRLRV-Jail Criminal Revision.	11
55	JCRMC-Jail Criminal Misc.Case.	1
56	JCRREV-Jail Criminal Revision	3
57	LAA-Appeals (Land Acquisition Act)	910
58	LPA-Letters Patent Appeals.	36
59	MACA-Motor Accident Appeals.	6003
60	MAC-Motor Accident Claims.	1
61	MA-Miscellaneous Appeals	131
62	MATA-Matrimonial Cases (Appeals)	792
63	MFA-FA against Spl. Jurisdiction Cases.	10
64	MJC-Misc.Judicial Case.	86
65	MSA-SA from judgements in Misc. Cases.	84
66	OCRMC-Original Crl. Miscellaneous Case	102
67	OJC-Original Jurisdiction case (Writ)	2660
68	OREF-References.	1
69	OS-Original Suit.	2
70	OTAPL-Other Tax Applications.	143
71	OTC-Other Tax Case.	11
72	OTR-Other Tax References Cases.	2
73	OVTA-Tax Appeal Under OVAT Act.	1
74	RCFA-First Appeals(Rent Control Matters)	1
75	RFA-FA from Judgement and Decree in Suit	2319
76	RPFAM-Revision US 19 of Family Court Act.	1387
77	RSA-Second Appeal from Judgement and Decree.	6762
78	RVWPET-Review Petition.	1501
79	SAO-Second Appeal from Appellate Order.	217
80	SA-Second Appeal	2460
81	SCLP-Pet.for leave to appeal to Supreme Court	1
82	SJC-Special Jurisdiction Case (Tax Matters)	302
83	SM-Suo Motu.	53
84	SPA-Sp.Appeal before DB ...	5
85	SPJC-Special Jurisdiction Cases.	2
86	STAPL-Appl.for direction to make a reference.	2
87	STREV-Sales Tax Revision.	1688
88	TA-Tax Appeal	40
89	TEST-Testamentary Cases.	1
90	TREV-Tax Revesion	106
91	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	286
92	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	539
93	WA-Appeals before DB against SB Judgement	3332
94	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	758
95	WP(C)-Writ Petition under Art.226 and 227.	69737
Grand Total		156564